

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2015 &
IA NO. 127 OF 2015**

Dated: 08th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Ind Synergy Ltd.

.... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans

Ms. Suparna Srivastava for R-2

ORDER

Learned counsel for the appellant is not present. In the interest of justice, the matter is adjourned to **29.03.2016**. Learned counsel for the Appellant shall remain present on that day.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson